

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 229/241-242 & 244/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017**

Name of the Company: Renu Rajiv Yajnik.
V/s.
Kruppa Paints Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 & 244 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Arjun R. Sheth	Adv & Solicitor	Petitioner	K.R. Panella
2.	Prina R. Panella	Adv	"	
3.	VAIBHAVI PARIKH	ADVOCATE	RESPONDENT No-2	

ORDER

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Ms. Vaibhavi Parikh present for Respondent no. 2. None present for other Respondents.

Learned Advocate Ms. Vaibhavi Parikh filed Vakalatnama for Respondent no. 2.

Learned Counsel appearing for petitioner represented that settlement talks are going on.

List the matter on 22.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 12th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL